

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.3417/2016

New Delhi, this the 15th day of February, 2017.

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MR. K.N.SHRIVASTAVA, MEMBER (A)**

Dr. Rohitashwa Khatri,
S/o Dr. Jai Naryan Khatri,
Aged about 32 years,
Permanent Residence of Govt. Quarter No.1
Govt. Dedraj Bhartia Hospital Campus,
Churu, Rajasthan-331001.

Applied for the Post of Senior Residents
in Maulana Azad Institute of Dental Sciences. Applicant

(By Advocate: Shri Jaideep Singh)

Versus

1. Govt. of NCT of Delhi
Through its Secretary, Department of
Health and Family Welfare, 9th Level,
'A' Wing, Delhi Secretariat,
I.P.Estate, New Delhi-110002.
2. The Director, Directorate of Health Services,
Government of NCT of Delhi,
F-17, Karkardooma, Delhi-110032.
3. Maulana Azad Institute of Dental Sciences, an
Autonomous Institute under Govt. of Delhi, MAMC
Complex, B.S. Zafar Marg, New Delhi-110002,
Through its Registrar,
4. Dr.Shreya Khera, D/o Swaranjeet Singh, through
Maulana Azad Institute of Dental Sciences, an
Autonomous Institute under Govt. of NCT of Delhi,
MAMC Complex, B.S. Zafar Marg,
New Delhi-110002. Respondents.

(By Advocates: Shri R.N.Singh & Shri K.M.Singh)

(2)

ORDER (ORAL)

By Mr. Justice Permod Kohli:

On being put to notice, the respondent nos. 1 to 3 and 4 respectively filed two separate counters raising a preliminary objection regarding maintainability of this OA on the ground that the post in question, to which the applicant is seeking consideration for appointment, was advertised by the Maulana Azad Institute of Dental Sciences. The post is also meant for the said organization, which is a registered society and an autonomous body. The said society has not been notified under Section 14(2) of the Administrative Tribunals Act, 1985, and thus this Tribunal has no jurisdiction to entertain this OA. Learned counsel for the applicant seeks to withdraw this OA with liberty to approach the jurisdictional forum. Prayer is allowed.

(K.N.Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

/kdr/